## THE HIGH COURT OF MEGHALAYA SHILLONG

## **NOTIFICATION**

Dated Shillong, the 4th Aug, 2021

No. HCM.II/184/2015-Estt/ As approved by the Hon'ble the Chief Justice, High Court of Meghalaya, Shri A.M. Ripnar, Registrar (Judicial Service), High Court of Meghalaya, shall take charge of the office of the Member Secretary, Meghalaya State Legal Services Authority with effect from 4<sup>th</sup> August, 2021 till Shri Noor Ain Khan, District & Sessions Judge, East Khasi Hills District cum Member Secretary, Meghalaya State Legal Services Authority, resumes duty.

By Order,

V ALEXANTOLINAL

Memo. No. HCM.II/184/2015-Estt/ Duted Shillong, the 4th Aug, 2021

## Copy to:-

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, for his Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 5. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department, Shillong for information and necessary action.
- 6. The Registrar (Judicial Service), High Court of Meghalaya.
- 7. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya.
- 8. The Accountant General (A & E), Meghalaya, Shillong.
- 9. The System Analyst, High Court of Meghalaya, Shillong, to upload the notification in the official website.

10. Office file.

REGISTRAR GENERAL